

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1651
ANSWERED ON:07.03.2013
MONITORING OF MERIT CUM MEANS BASED SCHOLARSHIP SCHEME
Sampath Shri Anirudhan

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has constituted any Committee for checking/monitoring of Merit-cum-Means based Scholarship Scheme;
- (b) if so, the details thereof;
- (c) the details of the eligibility criteria for availing these scholarships;
- (d) the number of course for which the scholarships are provided under the said scheme; and
- (e) the amount spent for the said scheme during each of the last three years and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) and (b): No, Madam.

(c): Merit-cum-Means Based Scholarships are provided to notified minority communities students who have secured not less than 50% marks at higher secondary/graduation level so as to enable students from notified minority communities to pursue professional and technical courses. Selection of these students is done strictly on merit basis. The annual income of the beneficiary/parent or guardian of beneficiary from all sources should not exceed Rs.2.50 lakh per annum.

(d): There are 80 number of courses for which scholarship is provided under the said scheme.

(e): The amount spent for the said scheme during the each of the last three years and the current year is as under:-

Sl.No. Year Amount released (in Crore)

1. 2009-10 97.51

2. 2010-11 108.76

3. 2011-12 115.72

4. 2012-13 166.86
(as on 28.2.2013)